

Ayurvedic Research Centre in UP

2563. SHRI P.L. PUNIA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether Government has received any proposals from the State Governments including the State Government of Uttar Pradesh for the setting up of Ayurvedic Research Centres in their States particularly in the Barabanki region of Uttar Pradesh, if so, the details thereof;

(b) the time by which these are likely to be cleared; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) No.

(b) and (c) Question does not arise.

Traditional knowledge digital library

2564. SHRI TIRUCHI SIVA: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) the present status of the Traditional Knowledge Digital Library (TKDL);

(b) which are the countries with which India has signed Access Agreement till date;

(c) whether India is in the process of signing any more Access Agreements, if so, the details thereof and if not, the reasons therefor; and

(d) whether the Digital India Programme has impacted the progress under TKDL, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) As per the information provided by the Council for Scientific and Industrial Research (CSIR), TKDL consists of 2.93 lakh medicinal formulations of Ayurveda, Unani and Siddha available in public domain, in five international languages namely English, Japanese, French, German and Spanish. Work on TKDL-Yoga is under progress.

10 International Access Agreements on TKDL have been concluded with United States Patent & Trademark Office, European Patent Office, Canada Patent Office, Germany Patent Office, Japan Patent Office, United Kingdom Patent Office, Australia Patent Office, Malaysia Patent Office, and Chile Patent Office including Indian Patent Office.

(c) As per the information provided by CSIR, Russian Patent Office (ROSPAT) has approached the Government of India for entering into TKDL Access Agreement. The negotiations are in advance stage.

The Department of Industrial Policy & Promotion (DIPP), informed that a proposal has been moved for signing Access Agreement with World Intellectual Property Organization (WIPO) to include the TKDL under Patent Cooperation Treaty (PCT) Minimum Documentation to prevent the misappropriation of Traditional Knowledge through wrongful grant of patents in other countries.

(d) At present TKDL is only available to International Patent Offices under non-disclosure access agreement. Therefore, Digital India Programme does not have impact on TKDL progress at present.

Specific scheme to promote Yoga world-wide

2565. SHRIMATI NAZNIN FARUQUE: Will the Minister of AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY be pleased to state:

(a) whether Government has taken measures to promote Yoga across the world through any specific scheme initiated or launch by Government which may also include social organization;

(b) if so, the details thereof and the funds allocated for it; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF AYURVEDA, YOGA AND NATUROPATHY, UNANI, SIDDHA AND HOMOEOPATHY (AYUSH) (SHRI SHRIPAD YESSO NAIK): (a) and (b) Yes, under Central Sector Scheme of International Cooperation (IC), the Ministry of AYUSH undertakes measures for global promotion and popularization of AYUSH systems of Medicine including Yoga.

The Ministry deputed Yoga experts to participate in fairs/ workshops organized by the Ministry of Tourism, Ministry of External Affairs, Ministry of Culture, Ministry of Commerce, etc. and Indian Missions abroad for Yoga demonstration and lectures. The Ministry of AYUSH had in collaboration with Indian Council for Cultural Relations (ICCR)